

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. Company Appeal/13/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

**NAME OF THE PARTIES:- Daruwalawadi Cooperative Housing Society  
Limited**  
**V/s**  
**Registrar of Companies**

**Section: 252 (3) of the Companies Act, 2013**

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**ORDER**

Counsel, Bharati Mahant a/w Trupti Gaze appeared for the Petitioner and Mr. Shivraj C Ranjeri, Authorized representative of RoC, Mumbai present through VC. It has been pointed out that report of RoC, Mumbai has been filed. List this matter for hearing on **08.07.2024.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**